NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/427/ (IB)/2017

NAME OF THE PETITIONER(S)

: M.K SONS ENGINEERING PVT LTD

NAME OF THE RESPONDENT(S)

: EASUN REYOLLE LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) B. Thananay -

VIN

SIRXTIMOZECS

courself Resonder, Steer, More

ORDER

Counsel for both the parties present. Counsel for the Respondent submitted that the matter is likely to be settled for which she prays for time. At request, time is enlarged. Put up on 22.08.2017 at 10.30 A.M.

S. vipage for.

(S. Vijayaraghavan) Member (Technical)

(Ch. Md. Sharief Tariq) Member (Judicial)